

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3545
ANSWERED ON:16.04.2008
DEVELOPMENTAL WORKS IN BACKWARD DISTRICTS
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Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Union Government has taken any steps to undertake developmental works through Government agencies instead of Non-Governmental Organisations in the backward districts of the country under the Rashtriya Shram Vikas Yojana; and

(b) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ(SHRI MANI SHANKAR AIYAR)

(a) and (b): The Rashtriya Sam Vikas Yojana (RSVY) was initiated with the objective to put in place programmes and policies with the joint efforts of the Centre and the States which would remove barriers to growth, accelerate the development process and improve the quality of life of the people in the identified backward districts of the country. The RSVY has been subsumed into the Backward Regions Grant Fund Programme (BRGF) since 2006-07. Out of the 147 districts covered under the RSVY, 70 districts have claimed their full entitlement of Rs. 45.00 crore.

The State Governments implement the RSVY through the district administration. According to the RSVY guidelines the State Governments release the funds received under the programme to the District Rural Development Agencies. The guidelines of RSVY provide that people's participation and involvement of PRIs, NGOs and Self Help Groups should be ensured at every stage including plan formulation, implementation and monitoring under the scheme. The guidelines also prescribe that the PRIs, NGOs and Self Help Groups may also be involved in awareness and capacity building, training, etc. for which about two per cent of the funds could be utilised.

The Union Government has no plan to introduce change in the existing guidelines of the RSVY.